



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 06.09.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	D.B. Civil Misc. Appeal No. 2753/2010 Pradeep Kumar Vs. Smt. Nirmala Devi	Deshraj Kalwania	Neeraj K Tiwari
2	Hon'ble Mr. Justice (Retd.) Guman Singh	D.B. Civil Misc. Appeal No. 1719/2015 & 1718/2015 Smt. Pooja Choudhary Vs. Vivek Choudhary	Dhruv Atrey	Ashvin Garg
3	Smt. Kamla Jain, Advocate	S.B. Civil Transfer Petition No. 152/2015 Smt. Madhvi Soni Vs. Deepak Soni	Gajendra Sharma	Amit Kumar Soni
4	Sh. G.S. Hora, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 6609/2016 Gajendra Alias Nikunjbihari Mishra Vs. Smt. Sunayana Alias Doli	Rajesh Kumar Sharma	S.K. Jain
5	Sh. S.P. Mathur, Advocate	D.B. Civil Misc. Appeal No. 2501/2015 Anita Sharma Vs. Pushpendra Deep	Prahlad Sharma	Bharti Sharma
6	Sh. Basant Singh Chabba, Advocate	S.B. Cr. Misc. Bail Application No. 7058/2017 Smt. Manorma Jha Vs. State	Sanjay Gangwar	Meenakshi Pareek, PP
7	Sh. Basant Singh Chabba, Advocate	S.B. Cr. Revision Petition No. 133/2016 Dejling Valley Hotel & Report Vs. State	Rajneesh Gupta	Jitendra Shrimali, PP
8	Sh. Rajendra Singh Shekhawat, Advocate	S.B. Cr. Revision Petition No. 1644/2016 Damodar Saini Vs. State	Narendra Verma	Rajneesh Gupta
9	Sh. Rajendra Singh Shekhawat, Advocate	S.B. Cr. Misc. Petition No. 3150/2012 Smt. Sangeeta Paliwal Vs. State	Sandeep Sharma	Rishi Raj singh, PP
10	Sh. Ajay Kumar Bajpai Advocate	S.B. Civil Second Appeal No. 470/2012 Rajkumar Vs. Jugal Kishore	J P Goyal	MM Ranjan
11	Sh. Ashwani Chobisa Advocate	S.B. Civil First Appeal No. 491/2017 Smt. Usha Sahani Vs. Rajeev Naiyar	Sudesh Bansal	Kinshuk Jain
12	Sh. Sageer Ahmed Advocate	S.B. Cr. Revision Petition No. 1240/2016 Guman Singh Vs. State	Neeraj K Tiwari	Aladeen Khan
13	Sh. Manish Kumawat Advocate	S.B. Cr. Misc. Petition No. 1941/2012 Kishori Lal Vs. State	Rajvir Sharma	Rahul Sharma
14	Sh. Ashok Sharma Advocate	D.B. Civil Misc. Appeal No. 2510/2015 Smt. Rajshree Rathore Vs. Ganesh Pratap Singh	Manish Sharma	Manoj Bhardwaj

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

"Help The Needy - Timely Help May Create History"



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Cause List Date 07.09.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Writ Petition No. 6519/2015 Madhusudhan Agarwal Vs. Ram Kumar Jhakhad	Mahendra Goyal	R.K. Daga
2	Sh. Suresh Pareek Sr. Advocate	D.B. Civil Misc. Appeal No. 3603/2015 Mukesh Singh Vs. Smt. Saroj Devi	Devi Singh Choudhary	Nikhlesh Katara
3	Sh. G.P. Pandey RHJS (Retd.)	S.B. Civil First Appeal No. 1/2017 Kamlesh Kumar Gupta Vs. Sanjay Vyas	Dinesh Kumar Garg	M.C. Jain
4	Sh. S.P. Mathur Advocate	S.B. Cr. Revision Petition No. 1627/2016 Shokat Khan Vs. State	Ravi Kant Sharma	Lokesh Sharma
5	Sh. Ravi Bhojak Advocate	D.B. Civil Misc. Appeal No. 6039/2016 Vishnu Dutt Mehta Vs. Smt. Alka Sharma Alias Baby	Ajeet Bhandari	RP Vijay
6	Sh. Ravi Bhojak Advocate	S.B. Civil First Appeal No. 471/2016 Om Prakash Sonthliwal Vs. Ram Prakash Agarwal	Ashok Kumar Pareek	Sudesh Bansal
7	Sh. Ashwani Chobisa Advocate	S.B. Cr. Misc. Petition No. 1164/2017 Rahul Soni Vs. State	Anuroop Singhi	Vijay Choudhary
8	Sh. Ashok Sharma Advocate	S.B. Cr. Revision No. 135/2017 Ravindra Kumar Khandelwal Vs. Smt. Seema	Rajneesh Gupta	R.M. Sharma
9	Ms. Anupama Chaturvedi, Advocate	D.B. Civil Misc. Appeal No. 6331/2016 & 624/2017 Shyam Kumar Dikshit Vs. Smt. Maya Dikshit	D.S. Jadoun	Praveen Jain
10	Ms. Anupama Chaturvedi, Advocate	D.B. Civil Misc. Appeal No. 5878/2016 Prakash Chand Vs. Smt. Savitri Swarnkar	B.R. Vasistha	Rohan Jain
11	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Bail Cancellation No. 159/2016 Jyoti Arora Vs. Saurabh Mittal	Subhash Khandelwal	Deepak Chuhan
12	Ms. Raj Sharma, Advocate	S.B. Cr. Revision Petition No. 104/2017 & 103/2017 Jiya Bhai@ Jiya Rijvi Vs. Rajesh Singhal	Sajid Ali	Aladeen Khan, PP
13	Sh. P.K. Kasliwal Advocate	S.B. Cr. Misc. Petition No. 4291/2016 Pankaj Kumar Jain Vs. State	CC Ratnu	NS Dhakad, PP
14	Sh. Ankur Rastogi Advocate	S.B. Cr. Misc. Petition No. 2989/2016 Anil Tank Vs. State	Suruchi Kasliwal	NS Dhakad, PP

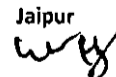
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